

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).8858/2010

(From the judgement and order dated 06/10/2010 in
37645/2010 of The HIGH COURT OF JUDICATURE AT PATNA)

CRM No.

AJAY KUMAR PRASAD

Petitioner(s)

VERSUS

STATE OF BIHAR TH:VIGILANCE

Respondent(s)

(With appln(s) for bail and office report)

Date: 10/12/2010 This Petition was called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr. Amit Pawan,Adv.

For Respondent(s) Mr.Manish Kumar, Adv.
For Mr.Gopal Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter after Christmas holidays.

Meanwhile, counter affidavit may be filed.

(G.V.Ramana)
Court Master

(Neeru Bala Vij)
Court Master